

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3840
ANSWERED ON:06.08.2014
INDIAN STUDENTS IN MALAYSIA
Somaiya Dr. Kirit

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some Indian students have allegedly been detained recently by the Malaysian police on account of not having valid documents and if so, the details thereof; and

(b) the steps taken/proposed to be taken by the Government to assist these students?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) No.

(b) 19 Indian students who had entered Malaysia with false Malaysian work visa have approached the High Commission of India, Kuala Lumpur with the request for early repatriation to India. Emergency Certificates to these 19 students were immediately issued by our Mission as they had claimed retention of their passports by the employer. Our Mission is constantly facilitating various formalities of Malaysian Immigration and closely following up the matter with the Malaysian Authorities. The stay and other arrangements for these students in Malaysia are currently being looked after by the Principal of the SES College, Thane, India, where these students are reported to be studying. The Ministry of External Affairs through our Mission in Kuala Lumpur will continue to render all possible assistance in sending these individuals back to India at the earliest and on completion of necessary formalities by the Malaysian Authorities.